

(2019) 04 AHC CK 0081

Allahabad High Court (Lucknow Bench)

Case No: Service Single No. 4086 Of 1995

Bachcha Ram

APPELLANT

Vs

State Of Uttar Pradesh
& Others

RESPONDENT

Date of Decision: April 17, 2019

Acts Referred:

Constitution Of India, 1950 " Article 311#Civil Services (Classification, Control And Appeal),
Rules, 1930 " Rule 55

Citation: (2019) 04 AHC CK 0081

Hon'ble Judges: Manish Mathur, J

Bench: Single Bench

Advocate: Rajan Roy, Maneesh Kumar Singh, Navita Sharma, S.N.Goswami

Final Decision: Allowed

Judgement